

(d) At present no departmental land is available for construction of sub post office building at Swampatna. Therefore, there is at present no proposal to construct departmental building for this Sub Post Office.

**Allotment of Petrol Pumps at Bilaspur and Jawalamukhi**

4932. PROF. NARAIN CHAND PARASHAR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the rejection of certain applications for petrol pumps at Bilaspur and Jawalamukhi in Himachal Pradesh was objected to and described as arbitrary and discriminatory on behalf of Indian Oil Corporation in as much as the rejections were made without any valid reasons; and

(b) if so, the final decision taken in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The dealership at Jawalamukhi is reported to be under process as per laid down policy/procedure. The dealership at Bilaspur has been taken up for re-advertisement.

**Transfer of Employees of West Zone Telephone Exchange, Delhi to other Zones and Back**

4933. SHRI R. L. P. VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a good number of employees of West Zone Telephone Exchange, Delhi have been transferred to other zones on Public Complaints;

(b) whether it is also a fact that the same employees have again been transferred back to West Zone, Telephone Exchange; and

(c) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No, Sir.

(b) and (c). Does not arise.

**Hydel Projects of Kerala Awaiting Sanction**

4934. SHRI A. A. RAHIM: Will the Minister of ENERGY be pleased to state:

(a) the number of hydro-electric Projects of Kerala with detail awaiting sanction from the Centre; and

(b) what steps are being taken to expedite the sanction of these projects by the Central Electricity Authority?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Presently, seven multi-purpose/hydel schemes of Kerala, for which project reports have been received are under consideration of the Central Government. Present position of these schemes is given in the Statement appended.

## Statement

Scheme	Instal- led Capacity (MW)	Esti- mated cost (Rs. in crores)	Date of receipt of Project Report	Present status of project Report
1	2	3	4	5
1. Lower Periyar	3x60	59.76	1976	This scheme has been cleared by Central Electricity Authority in Nov., 1981. Clearance of Deptt. of Environment is awaited, on receipt of which this scheme would be recommended to the Planning Commission for inclusion in the Plan.
2. Karapara-Kuriarkut- sy Multi-Purpose Project.	95	48.55	1979	The project report examined in CEA/CWC and comments were forwarded to Project authorities. While replies on certain comments have been received, replies for others are still awaited. Being a multi-purpose project, the project would have to be first approved by the Technical Advisory Committee of the Planning Commission. Thereafter, the power portion would be considered by the CEA.
3. Mananthawady Multi- Multi-purpose Pro- ject.	4x60	73.68	1980	The Project has been examined in the CEA/CAC and Deptt. of Power and comments has been forwarded to the Project authorities. While replies to some of the comments have been received in March, 1981, replies for others are still awaited. As the project involves the westward diversion of waters of Mananthawady river, a tributary of Kabini (Cauvery Basin) for Irrigation and Power generation, the inter-State aspects of this project would need to be resolved. Being a multi-purpose project the project would have to be cleared first by the Technical Advisory Committee of the Planning Commission. Thereafter power portion would be considered by the Central Electricity Authority.
4. Kuttiyadi Augmen- tation Scheme	--	13.05	1976	The Project report has been examined in CEA/CWC and comments has been sent to the Project authorities. Replies to certain comments on the Hydrology, Civil design and rates and costs aspects are still awaited. The project involves west-ward diversion

1	2	3	4	5
				of waters of Karamanthodi river, a tributory of Kabini in Cauvery Basin, into Kuttiyadi basin to augment the power generation at the existing Kuttiyadi Power House. The Inter-State aspects of the scheme need to be resolved. The scheme would be considered, for techno-economic clearance after the inter-state issue are resolved, and project features are finalised.
5. Pandiar Punnapuzha Tailrace	2x35	21.95	1972	<p>Project report has been examined. However, this scheme has been proposed as a tail race development of the Pandiar Punnapuzha project formulated by Tamil Nadu authorities. In this connection, in 1965, an Understanding was reached between Tamil Nadu and Kerala in the presence of then Member, Planning Commission under which Tamil Nadu Govt. was allowed to impound waters of Pandiar and Punnapuzha rivers, tributories of west flowing Chailiar rivers to generate power leaving tail race waters in the same basin for power generation and irrigation use by Kerala down stream. Subsequently there has been rethinking on the part of the Tamil Nadu Govt. to divert some of the waters of this basin eastward. The Govt. of Kerala has intimated that this matter is presently under discussion between two State Govts. The Pandar Punnapuzha tail race scheme of Kerala can be considered for clearance only after a decision on the implementation of Tamil Nadu Scheme is taken.</p>
6. Silent Valley Hydel Project.	2x60	58.00	1977	The project has been cleared by the Central Electricity Authority in Feb., 1979. However, in view of the serious reservations expressed by Environmentalists and Ecologists all over the World, the matter is under re-examination.
7. Puyankutty Hydel Project	750	565.15	April, 1981	The project report is currently under examination in the CFA/CWC and Deptt. of Power. The scheme would be considered for techno-economic clearance, after its technical and economic feasibility is established.